1989-90, together with the Auditors' Report on the Accounts.

[Placed in Library, See No. LT-1638/91]

(x) Annual Report and Accounts of the Population Research Centre, Gokhale Institute of Politics and Economics, Pune, for the year 1989-90, together with the Auditors' Report on the Accounts

[Placed in Library See No LT-1640[91]

(x1) Annual Report and Accounts of the Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh, for the year 1989-90, together with the Auditors' Report on the Accounts

[Placed in Library See No LT-1637/91]

II (1) Annual Report and Accounts of the Pasteur Institute of India. Coonoor for the year 1989-90 together with the Audiors' Report on the Accounts

(11) Review by Government on the working of the Institute

[Placed in Library. See No. LT-2026/91 for (1) and (11)]

III (1) Annual Report of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1989-90.

(11) Annual Accounts of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1989-90 and the Auditors' Report thereon.

(111) Review by Government on the working of the Institute

[Placed in Library. See No. LT-1643/91 for (1) to (111)]

## The Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1990

श्री सत्य प्रकाश मलवीय : महोदया मे 17 दिसम्बर, 1990 को प्रख्यापित जम्मु और केश्वमीर दंड विधि [सशोधन] स्रघ्यादेश, 1990 [1990 का सख्याक 1] की एक प्रानि (स्रग्रंजी तथा हि दी) मे, समा पटल पर रखता हू। [पुस्तकालय में रखी गई। देखिए स० एल० टी० 18461/91]।

- I. Report and Accounts (1988-89) of the Rashtriya Manav Sangrahalaya, Bhopal and related papers.
- II. Report and Accounts (1987-88) of the Nehru Memorial Museum and Library, New Delhi and related papers.
- III. Report (1989-90) of the Central Institute of Higher Tibetan Studies, Varanasi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN). Madam I lay on the Table a copy each (in English and Hindi) of the following papers.—

(1) (a) Annual Report and Accounts of the Rashtriya Manav Sangrahalaya, Bhopal, for the year 1988-89, together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the Sangrahalaya

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1937/91 for (a) to (c)].

(11) (a) Twenty-second annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi, for the year 1987-88, together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the Museum and Library (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No LT-1861A for (a) to (c)]

(111) (a) Thirteenth Annual Report of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1989-90

(b) Review by Government on the working of the Institute

[Placed in Library. See No. LT-1938/91 for (a) and (b)]

## Report (1988-89) of the Visva-Bharati, Santiniketan and related papers.

SHRI BHAGEY GOBARDHAN: Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva-Bharati Act, 1951 —

> (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 1988-89

> (b) Review by Government on the working of the University

> (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above

[Placed in Library. See No. LT-1949/91 for (a) to (c)]

## Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation)

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH). Madam, I lay on the Table—

I A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(1) SO No 675(E) dated the 31st August, 1990 publishing the Fertiliser (Control) (Fourth Amendment) Order, 1990

(2) S.O No 716(E) dated the 14th September, 1990 appointing certain officers of the Central Fertiliser Quality Control & Training Institute, Faridabad and its regional offices in Bombay, Calcutta and Madras as Inspectors of fertiliser in supersession of Notification SO No. 889(E) dated the 6th October, 1987

(3) S.O. No. 1034(E) dated the 21st April, 1990 appointing certain officers of the States of Mizoram, Bihar, Maharashtra and Rajasthan to exercise the functions of the Controller under clauses 5 and 35 of the Fertiliser (Control) Order, 1985

(4) S.O. No. 2546(E) dated the 29th September, 1990 appointing certain officers of the States of Andhra Pradesh and Himachal Pradesh and Union Territories of Lakshadweep and Daman & Diu to exercise the functions of the Controller under causes 5 and 35 of the Fertiliser (Control) Order, 1985

II. A copy each of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation).—

(1) SO No. 332(E) dated the 18th April, 1990 (In English and Hindi) publishing Corrigendum to SO No. 271(E) dated the 29th March, 1990

(2) SO No 397(E) dated the 22nd May, 1990 (in Hindi) publishing Corrigendum to S.O. No. 140(E) dated the 12th February, 1990

(3) S.O. No 404(E) dated the 23rd May, 1990 (In English) publishing Corrigendum to G.S.R. No 1160(E) dated the 21st October, 1986

(4) SO No 956(E) dated the 24th December, 1990 (In English)

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